

15

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 014.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
164/16	TP 185/17	Hearing	391/ 394	Mindtree Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION TO WHOM (PETITIONER) (RESPONDENT)	SIGNATURE
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15. K. G. Raghavan (Sr. Counsel) Petitioner
N. K. Dilip.
M. G. Nanyappa } Petitioner

(Signature)

Counsel for petitioner is present. This matter is taken up today. The Tribunal feels some more time is required for consideration.

Hence, posted to 23.03.2017.

(Signature)
14/3
MEMBER (J)

(Signature)
MEMBER (T)